

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

CP/1/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	GFA Consulting Group GmbH
UNDER SECTION	U/s 131 of Companies Act, 2013

For Petitioner (s) : Mr. P. K. Chhajjer, CS.

For Respondent (s) :

ORDER

Ld. Counsel Mr. P. K. Chhajjer appears on behalf of the Petitioner. Registry is directed to issue notice to the RD, NER, ROC and Income Tax Department by Speed post and by E-mail and keep tracking record on file. Petitioner is also directed to issue Private Notice to RD, NER, ROC and Income Tax Department by Speed post and by E-mail and file affidavit of service before the next date of hearing.

List on **28.05.2024** for further consideration.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)